CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

(This the 28th Day of August, 2018)

Hon'ble Mr. Gokul Chandra Pati, Member (Administrative) <u>Hon'ble Mr. Rakesh Sagar Jain, Member (Judicial)</u>

Original Application No.330/596/2008

Om Prakash Singh	, Aged	about 49	years,	S/o late	R.A.	Singh,	R/o 97	7, Ch	ak
Dadon, Post Offic	e Pee	epalgaon,	Police	Station	- Dh	ioomai	nganj,	Distr	ict
Allahabad.									

..... Applicant

By Advocate: Shri S.S. Sharma

Versus

- 1. Union of India through the General Manager, East Central Railway, Headquarter Office, Hazipur.
- 2. The General Manager, East Central Railway, Headquarter Office, Hazipur.
- 3. The General Manager (P), East Central Railway, Headquarters Office, Hazipur.
- 4. The General Manager (CORE), North Central Railway, Headquarters Office, Allahabad.

..... Respondents

By Advocate: Shri Avnish Tripathi

ORDER

Delivered by Hon'ble Mr. Gokul Chandra Pati, Member (A)

Shri S.S. Sharma, Advocate is present for the applicant. Shri Avnish Tripathi, Advocate is present for the respondents.

- 2. Counsel for the applicant submitted that the relief(s) claimed in the O.A. has been granted by the respondents. Hence, the present O.A. may be dismissed as having been infructuous.
- 3. In view of the submission made by counsel for the applicant, the Original Application is dismissed as having been become infructuous. No costs.

(Rakesh Sagar Jain) Member (A) (Gokul Chandra Pati) Member (J)

<u>Sushil</u>